

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court - 2**

(MP) IA 25 of 2020 in TP 126 of 2019 [CP(IB) 240 of 2019]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.06.2021**

Name of the Company: Navin Khandelwal RP For Premshree Devcon Pvt Ltd
V/s
Premshree Devcon Pvt Ltd & Ors

Section 33(2) of the Insolvency and Bankruptcy Code, 2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Mr. Rushabh M. Shah, CS, appeared on behalf of the RP and Mr. Devul Dighe, Advocate, appeared on behalf of the respondent (s).

Only urgent matters are taken in view of Covid-19 notification dated 19.04.2021. Hence the instant matter is adjourned.

List the matter on 16.07.2021

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 4th day of June, 2021


MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT